

been located at Hirakud, the headquarters of the Circle and for the same reason, the Northern Irrigation Division, which is a Division under the Hirakud Dam Circle, has been located at Burla, the headquarters of the Circle.

On receipt of subsequent information from the Government of Orissa it is found that the Medical College Building Division has been located at Hirakud due to want of accommodation at Burla. The Northern Irrigation Division was shifted from Hirakud to Burla on 26th April, 1960. The Medical College Building Division, which was created in May, 1960, was proposed to be located at Burla but as there was no accommodation available there, the Division was located at Hirakud.

#### CORRECTION OF ANSWER TO U.S.Q. NO. 3076

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** The answer to part (a) of Unstarred Question No. 3076 for 12-4-1961 may be read as follows:

47. This figure does not include Nepalese, Goans and Pakistanis who have migrated with the intention of permanently settling down in India.

12 hrs.

#### PAPERS LAID ON THE TABLE

NOTIFICATION MAKING CERTAIN AMENDMENTS TO THE INDIAN TELEGRAPH RULES, 1951

NOTIFICATIONS UNDER INDIAN TELEGRAPH ACT, 1885

**The Minister of Transport and Communications (Dr. P. Subbarayan):** I beg (i) to re-lay on the Table a copy of Notification No. S.O. 3067, dated the 24th December, 1960 making certain amendment to the Indian Telegraph Rules, 1951, under sub-section (5) of section 7 of the Indian Telegraph Act,

1885. (*Placed in Library. See No. LT-2853/61.*)

(ii) to lay on the Table a copy each of the following Rules under sub-section (5) of section 7 of the Indian Telegraph Act, 1885:—

- (a) The Indian Telegraph (Third Amendment) Rules, 1961 published in Notification No. S.O. 1018, dated the 6th May, 1961.
- (b) The Indian Telegraph (Fourth Amendment) Rules, 1961 published in Notification No. S.O. 1067, dated the 13th May, 1961.
- (c) The Indian Telegraph (Fifth Amendment) Rules, 1961 published in Notification No. G.S.R. 701, dated the 20th May, 1961.
- (d) The Indian Telegraph (Sixth Amendment) Rules, 1961 published in Notification No. G.S.R. 825, dated the 24th June, 1961.
- (e) The Indian Telegraph (Seventh Amendment) Rules, 1961 published in Notification No. G.S.R. 856, dated the 1st July, 1961. (*Placed in Library. See No. LT-3018/61.*)

ANNUAL REPORT OF INDIAN COUNCIL OF AGRICULTURAL RESEARCH FOR 1958-59

**The Minister of Agriculture (Dr. P. S. Deshmukh):** I beg to lay on the Table a copy of Annual Report of the Indian Council of Agricultural Research for the year 1958-59. (*Placed in Library. See No. LT-3019/61.*)

SHIPPING DEVELOPMENT FUND (LOANS) RULES, 1961

NOTIFICATION MAKING AMENDMENTS TO PUNJAB MOTOR VEHICLES RULES, 1940 AS APPLIED TO HIMACHAL PRADESH

CORRIGENDUM TO NOTIFICATION UNDER MOTOR VEHICLES ACT, 1939

**The Minister of State in the Ministry of Transport and Communications**